

(c) whether India is re-looking into the policy related to nuclear power based on international development; and

(d) the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) and (b) Post Fukushima incident, there were announcements in Germany, Japan, Switzerland and Taiwan regarding gradual phase out of nuclear power. As per available information, these countries have not shut down all their nuclear power reactors. Japan has recently started two nuclear power reactors, Ohi-3 and 4. Germany continues to operate nine of their seventeen nuclear power reactors. It has shutdown remaining eight nuclear power reactors which have completed their economic life. Switzerland continues to operate all the five nuclear power reactors. Similarly, Taiwan continues to operate its six nuclear power reactors.

(c) No, Sir.

(d) Does not arise

Installation of American Nuclear Reactor in India

160. SHRI A. ELAVARASAN: Will the PRIME MINISTER be pleased to state:

(a) whether India and the US are on the track to cross a significant milestone by firming up on early works agreement for the installation of the first 1100 mw American nuclear reactor in India under the India-US nuclear deal;

(b) if so, the details thereof;

(c) whether the Department of Atomic Energy had sought a specific safety approval from the US nuclear regulator on the AP-1000 series after the Fukushima incident; and

(d) if so, whether the assurance has been conveyed lending confidence for the Nuclear Power Corporation of India Ltd. (NPCIL) to proceed with negotiation?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) and (b) A memorandum of Understanding and a confidentiality agreement between Westinghouse Electric Company (WEC), USA and Nuclear Power Corporation of India Limited (NPCIL) was initially signed in 2009. An amendment to extend the term of the earlier signed MoU till May, 2014 was signed on June 12, 2012. The amendment also includes a clause to sign an Early Works Agreement.

(c) and (d) The review of safety provisions in design of AP-1000 systems to

withstand extreme natural events like earthquakes and Tsunamis, post Fukushima incident, has been carried out in the vendor country. Westinghouse Electric Company has made a presentation on the same to the Indian side. The Design Certification of the AP-1000 reactor was issued by United States Nuclear Regulatory Commission (USNRC) in December 2011, after the Fukushima accident.

Pending proposals of State Governments

161. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether it is a fact that number of proposals on infrastructural as well as other development issues, which has been forwarded by the State Governments of the North East region to be funded through Non lapsable Central Pool of Resources (NLCPR) and North Eastern Council (NEC) are delayed to get final approval and sanction;

(b) if so, the details thereof, along-with detailed list of pending proposals with the Ministry and steps taken for disposal of proposals, State-wise for last three years; and

(c) whether Government has adopted any criteria for fast dispersal of funds?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI PABAN SINGH GHATOWAR): (a) and (b) For funding of scheme/project under Non-Lapsable Central Pool of Resources (NLCPR) Scheme, State Governments of North Eastern Region submit priority list of projects every year for retention. NLCPR Committee, which administers NLSPP Scheme, considers these priority lists and retains some/all of the projects for detailed examination, depending on availability of funds. Detailed Projects Reports (DPRs) of retained projects submitted by State Governments are examined in consultation with concerned line Departments/Ministries of Government of India and are recommended for sanction by NLCPR Committee.

Details of projects retained from priority lists of 2009-10, 2010-11 and 2011-12, number of projects sanctioned, dropped/withdrawn by the State Governments, under examination in line Departments/Ministries and Ministry of Development of North Eastern Region and projects pending with State Governments for submission of original/revised DPR, is given below: